

GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE
RAJYA SABHA
UNSTARRED QUESTION NO.2825
ANSWERED ON 19/12/2024

PENDENCY IN VARIOUS COURTS

2825. SHRI PARIMAL NATHWANI:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the total number of cases pending in the Supreme Court, High Courts and lower courts respectively of the country;
- (b) the total number of cases pending in the High Courts and lower courts of Gujarat, Jharkhand and Andhra Pradesh respectively;
- (c) the overall SFV (Sanctioned, Filled and Vacant) positions of Judges in the Supreme Court, High Courts and lower courts respectively of the country; and
- (d) the overall SFV positions of Judges in the High Courts and lower courts of Gujarat, Jharkhand and Andhra Pradesh respectively?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) & (b): As per information available on National Judicial Data Grid (NJDG), total number of cases pending in the Supreme Court, High Courts and lower courts of the country as on 12.12.2024 are as under:

Sl. No.	Name of Court	Pending Cases
1.	Supreme Court	82,640
2.	High Courts	61,80,878
3.	District and Subordinate Courts	4,62,34,646

Further, the total number of cases pending in the High Courts and lower courts of Gujarat, Jharkhand and Andhra Pradesh as on 12.12.2024 are as under:

Name of Court	Pending Cases in Gujarat	Pending Cases in Jharkhand	Pending Cases in Andhra Pradesh
High Courts	1,70,963	74,618	2,47,097
District and Subordinate Courts	16,90,643	5,47,214	9,04,462

(c) & (d): The sanctioned strength, working strength and vacancy position of judges in the Supreme Court, High Courts and Lower Courts of the country as on 12.12.2024 are as under:

Sl. No.	Name of Court	Sanctioned Strength	Working Strength	Vacancy
1.	Supreme Court	34	33	01
2.	High Courts	1122	754	368
3.	District and Subordinate Courts	25741	20479	5262

Further, The sanctioned strength, working strength and vacancy position of judges in the Gujarat, Jharkhand and Andhra Pradesh as on 12.12.2024 are as under:

Name of Court	Gujarat			Jharkhand			Andhra Pradesh		
	SS	WS	V	SS	WS	V	SS	WS	V
High Courts	52	32	20	25	18	07	37	29	08
District and Subordinate Courts	1720	1185	535	705	506	199	623	564	59

SS(Sanctioned Strength), WS (Working Strength), V(Vacancy)
